

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA::HYDERABAD

SUB: COURT MANAGERS - Transfer and posting of Sri
S.Venkataramana, Court Manager working in the State of Telangana
- ORDERES - ISSUED.

ROC.NO.905/SO-3/2019, DATED:30.10.2019.

The High Court is pleased to order the following Posting and
Transfer:-

Sri S. Venkataramana, Court Manager, working in the Unit of District Court,
Adilabad is transferred and posted as Court Manager, District Court,
Warangal.

The above Court Manager is directed to relive himself in consultation
with the Principal District and Sessions Judge, Adilabad by 01.11.2019 and
take charge of his new post in consultation with the Principal District and
Sessions Judge, Warangal on or before 02.11.2019.


REGISTRAR GENERAL
30.10.19.

To

1. The Court Manager concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, High Court for the State of Telangana, Hyderabad (for placing before the Registrars for information)
4. The Registrar (I.T.-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad
(with a request to direct the concerned to upload the proceedings in the official website of the High Court for the State of Telangana).
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Director of Treasuries and Accounts, Hyderabad.
7. The Pay and Accounts Officer, Hyderabad.
8. The District Treasury Officer, Adilabad and Warangal.
9. THE PRL. DISTRICT JUDGES:
Adilabad and Warangal.
10. THE SECTION OFFICER Establishment Section, High Court for the State of Telangana, Hyderabad.